

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) Civil Secretariat,
Srinagar/Jammu

**Subject : Select list for the post of Assistant Legal Remembrancer/
District Litigation officer in the Department of Law,
Justice and Parliamentary Affairs.**

NOTICE

The following candidates who have been recommended by the J&K Public Service Commission for the appointment to the post of Assistant Legal Remembrancer/ District Litigation Officer advertised vide Notification No. 02-PSC (DR-P) of 2024 dated 05.03.2024 pursuant to OM No.PSC/DR-ALR/DLO/2024 dated 30.04.2025 of J&K Public Service Commission are hereby directed to submit their e-mail ID and contact number details in the Establishment Section of the Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu/ Srinagar in person within a period of twenty one days positively for uploading the same on the Employees Verification System (EVS), failing which it shall be presumed that they are not willing to take up their appointment as Assistant Legal Remembrancer/District Litigation Officer in the Department of Law, Justice and Parliamentary Affairs and shall forfeit their right of appointment without any further notice.

S.No.	Name of the Candidate	Parentage	Address	Selection Category
1.	Sajad Hussain Shah	Khurshid Hussain Shah	R/o Gursai, P/o Harmutta Mendhar	OM /RBA
2.	Mohd Irfan Khan	Abdur Razaq Khan	Ward No. 2 Village Salwah, Mendhar	OM/RBA
3.	Sofi Ovais Ahmed	Ghulam Nabi Sofi	385-A, Lal Banjar-Aripanthan Beerwah	OM
4.	Rayees Bashir	Bashir Ahmad Dar	113 Qasbayar Rajpora	OM/RBA
5.	Tariq Aziz	Abdul Aziz	Vill Budhal District Rajouri Near Govt. Degree College Budhal Budhal	RBA
6.	Abhishek Dogra	Sethi Mal	Vill Sarore Near Rasila Ashram Bishnah	SC
7.	Rafee Rehman Najar	Ab Rehman Najar	Chatrasoo Budroo Sallar	SLC

Reyaz Ali Bhat
(Reyaz Ali Bhat)
Assistant Legal Remembrancer

Dated: 07-05-2025

No. LAW-Estt/29/2022-10

Copy to the :

1. Commissioner Secretary to Government, General Administration Department.

2. Director Information, J&K with the request to publish the notice in two leading dailies of Jammu and Kashmir province.
3. Director Finance, Department of Law, Justice and PA.
4. Secretary, J&K Public Service Commission.
5. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the worthy Secretary.
6. Concerned candidates for information and compliance.
7. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
8. Concerned file.



